

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(CAA)-43(PB)/2018

IN THE MATTER OF:

Dilli Karigari and Desert Artisans Handicrafts
Jodhpur Ltd. and Krishna Weavers Ltd.

.....Applicant

Order under Section 230-232

Order delivered on 04.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

Presents:

For the petitioner:

Mr. Ashutosh Gupta, Mr. Arun Gupta &
Ms. Kamini Mehta, Advs.

For the RD(NR)

Ms. Sonam Sharma, CP

ORDER

Even on the third call, counsel for the Income Tax
Department is not available.

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

04.09.2018
Ritu Sharma